CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 274 of 2005 (OA 109 of 1997)

Date of order: 13.7.06

Present:

Hon'ble Mr.B.V.Rao, Judicial Member

Hon'ble Dr. A.R. Basu, Administrative Member

SWAPAN GUHA

VS

UNION OF INDIA & ORS.

For the applicant

Mr.S.K.Dutta, counsel

For the respondents

Ms.U.Sanyal, counsel

ORDER

B.V.Rao, J.M.

Heard both the ld.counsel. The MA has been filed for restoration of the OA which was dismissed for default on 18.4.05. After going through the records we are satisfied. The MA therefore stands allowed. Let the OA be restored to its original file and number and let the OA be listed for hearing on 21.8.06.

MEMBER(A)

MEMBER(J)

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